

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5214

ANSWERED ON:27.08.2010

LAND DEVELOPMENT BANKS

Hussain Shri Syed Shahnawaz;Meghe Shri Datta Raghobaji

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received proposals for revival of Land Development Banks in the country;
- (b) if so, the details thereof, State-wise including Bihar and Maharashtra;
- (c) whether the employees of such banks are not getting their salary and pension for the last three years;
- (d) if so, the details thereof alongwith the reasons therefor; and
- (e) the remedial measures taken/being taken by the Government for the revival of such banks and timely disbursement of salaries and pension to such employees?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (e): The Government of India had in January 2005, asked the Special Task Force (Vaidyanathan Task Force -I) which was set up in August 2004 to study the Short Term Cooperative Credit Structure, to also look into and suggest an implementable action plan for reviving the Long-Term Cooperative Credit Structure (LTCCS) in the country. The Task Force submitted its report in August 2006. Based on the recommendations of the Vaidyanathan Task Force-II, the Government had approved the Revival Package for Long Term Cooperative Credit Structure (LTCCS) with a total outlay of Rs. 3,070 crore. However, a Task Force was thereafter constituted to examine the impact of the Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008 and the implementation of Short Term Cooperative Credit Structure (STCCS) Package on the 25 implementing States on the LTCCS. The Task Force has submitted its report. National Bank for Agriculture and Rural Development (NABARD) has reported that salary related issues of the Agricultural and Rural Development Banks (ARDBs) are looked into by the State Governments